

facturing units in Gujarat are located in industrial estates at Valva, Vapi, Ankleshwar and Nandesari and are having effluent treatment plants. The units are monitored by the State Pollution Control Board under the provisions of the pollution control laws and legal action is initiated against the defaulters. There are no reports of destruction of fish caused by the effluents from units.

#### **Zoological Survey of India**

**1367. SHRI RAM RATAN RAM :** Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) what are the total grants being annually given to the Zoological Survey of India;

(b) what is the total staff of the Zoological Survey of India and the total expenditure on their salaries and employments; and

(c) what is the future plan and programme of Zoological Survey of India for the next three years ?

**THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) :** (a) The total annual grant given to the Zoological Survey of India in 1991-92 was Rs. 6,36,42,000/-.

(b) The total staff strength of the Zoological Survey of India is 1,195. The total expenditure on their salaries and emoluments in respect of 1991-92 was Rs. 40,55,900/-.

(c) The Eighth Plan programmes of the Zoological Survey of India include the following activities :—

- (1) Survey of an additional 30% of the area of the country.
- (2) Completion of surveys and studies in the following faunistically rich eco-systems like the Himalayas, the Islands of Andaman & Nicobar and Lakshadweep, the North-Eastern region, etc.
- (3) Completion of status surveys of endangered species.
- (4) Publication of another 24 volumes of the Fauna of India series.
- (5) Computerisation of faunal data.

(6) Operationalisation of the Marine Aquarium at Digha.

#### **Guidelines/Rules on the Clearance of Environment Related Projects**

**1368. MISS SAROJ KHAPARDE :** Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Federation of Indian Chambers of Commerce and Industry (FICCI) has urged Government to devise a set of guidelines/Rules for speedy clearance of environment related projects;

(b) if so, what are the details thereof; and

(c) what is the reaction of Government in regard thereto ?

**THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) :** (a) No, Sir.

(b) and (c) Does not arise.

#### **Grant for Enlarging Forest cover to U.P.**

**1369. CHAUDHARY HARMOHAN SINGH :** Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Government have provided any grant to Uttar Pradesh for enlarging forest cover;

(b) if so, what are the details of grant provided to U.P. during the last three years; and

(c) what are the details of the area brought under forestation district-wise during the last three years ?

**THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) :** (a) and (b) The details of funds provided to the State Government of Uttar Pradesh during the last three years by the Ministry of Environment and Forests under the Centrally Sponsored Schemes for afforestation/tree planting activities is as given below :

Year	Rs. in lakhs
1989-90	381.51
1990-91	554.08
1991-92	705.88

(c) The district-wise information is being collected and will be laid on the Table of the House.

#### **Eco-System of Chilka Lake in Orissa**

1370. SHRI SANTOSH KUMAR SAHU : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Government are aware of the popular public demand for the protection of the environment and eco-system of Chilka lake in Orissa;

(b) whether Government have also received any representation from Voluntary Organisations and State Government in this connection; and

(c) if so, the details thereof; and the action taken or proposed to be taken in this regard ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) Yes, Sir.

(b) and (c) Government has received a number of representations from voluntary organisations, legislators and others regarding the environmental implications of the proposed Prawn Culture Project at the Chilka lake, which is a joint venture of the Government of Orissa and the Chilka Aquatic Farms Ltd. The State Government has been advised that the project work, including the construction activities, should not be undertaken till a in-depth environmental impact assessment study is carried out by a multidisciplinary group.

मध्य प्रदेश में वन ग्रामों को राजस्व ग्रामों में बदला जाना

1371. श्री कैलाश नारायण सारंग : क्या पर्यावरण और वन मंत्री 5 अगस्त, 1992 को राज्य सभा में अंतरांकित प्रश्न 2887 के दिये गये उत्तर को देखते और यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश सरकार ने वन ग्रामों को राजस्व ग्रामों में बदलने के अपने प्रस्तावों का ब्योरा प्रस्तुत कर दिया है; और

(ख) यदि हाँ, तो उन पर लिखे गये निर्णय का ब्योरा क्या है ?

मानव संसाधन विकास मंत्री (श्री अर्जुन सिंह) : (क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

#### **बेतवा शुद्धिकरण योजना**

1372. श्री कैलाश नारायण सारंग : क्या पर्यावरण और वन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश सरकार ने बेतवा शुद्धिकरण योजना केन्द्रीय सरकार को प्रस्तुत कर दी है; यदि हाँ, तो कब;

(ख) इस परियोजना के लिए मध्य प्रदेश सरकार ने कितनी धनराशि मांगी है और राज्य सरकार को उक्त धनराशि कब तक दे दी जायेगी; और

(ग) इस योजना को अभी तक स्वीकृति न दिये जाने के क्या कारण हैं ?

मानव संसाधन विकास मंत्री (श्री अर्जुन सिंह) : (क) से (ग) बेतवा नदी को साफ करने के लिए मध्य प्रदेश सरकार ने 1989-90 में 559 लाख रुपये का प्रस्ताव भेजा था । निधियाँ उपलब्ध न होने के कारण परियोजना को मंजूर नहीं किया गया ।

#### **Kaziranga National Park in Upper Assam**

1373. SHRI KAMAL MORARKA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether it is a fact that the Kaziranga National Park in Upper Assam has lost 90 Rhinoceroses during the current year;

(b) whether any inquiry has been conducted into the loss;

(c) if so, what are the details thereof;

(d) if not, what are the reasons therefor; and